

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
M/S METCALFE PROPERTIES PRIVATE LIMITED**

RELEVANT PARTICULARS

1.	Name of corporate debtor	M/S METCALFE PROPERTIES PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	26-09-2002
3.	Authority under which corporate debtor is incorporated/registered.	REGISTRAR OF COMPANIES, DELHI & HARYANA
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45201DL2002PTC117145
5.	Address of the registered office and principal office (if any) of corporate debtor	KH NO. 154/470, V & PO POOTH KHURD, North West, Delhi- 110039
6.	Insolvency commencement date in respect of corporate debtor	03 rd December 2025
7.	Estimated date of closure of insolvency resolution process.	2 nd May 2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional.	SANJAY KUMAR JHA IBBI/IPA-002/IP-N00684/2018-19/12031
9.	Address and e-mail of the interim resolution professional, as registered with the Board.	123/8, Gali No. -15, T- Point, Main Market Sant Nagar, Burari, New Delhi-110084. Email : sanjayjhafcs@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	308-309, VARDHMAN FORTUNE MALL, G. T. Karnal Road, Opp. Mahendru Enclave, Hans Cinema, Azadpur, New Delhi-110033. Gmail : ipmetcalfe05@gmail.com
11.	Last date for submission of claims	17 th December 2025 (fourteen days from the date of intimation of order to insolvency professional)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21,	Name the class(es): Real Estate Investors
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Shashi Bhushan Prasad IBBI/IPA-002/IP-N00676/2018-19/12114 Address: E-43, LGF, Panchsheel Park, New Delhi – 110017 Email: shashibpd@gmail.com 2. Amit Talwar IBBI/IPA-002/IP-N-01178/2021-2022/13887 A-4/5, Jiwan Jyoti Apartments, Near Lok Vihar, Pitampura, New Delhi -110034 Email Id - amittalwarcs@gmail.com 3. Harmeet Kaur IBBI/IPA-002/IP-N-00948/2020-2021/13076 J 5/1 Krishna Nagar, East Delhi-110051 Email - ipharmeetkaur@gmail.com
14.	(a) Relevant Forms and (b) Details of authorized representatives a available at:	Web link: http://www.ibbi.gov.in/downloadform.html PHYSICAL ADDRESS: Details of AR are available at the Address mentioned under item -13 above.

Notice is hereby given that the National Company Law Tribunal Delhi Bench V has ordered the commencement of a corporate insolvency resolution process of the M/S METCALFE PROPERTIES PRIVATE LIMITED on 3rd December 2025 and appointed undersigned as IRP the process of CIRP started on 17th December 2025. The Order of Hon'ble NCLT Delhi Bench V updated on the website of NCLT on same date.

The creditors of M/S METCALFE PROPERTIES PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 17th December 2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A Financial Creditor belong to a class, as listed against the entry No.12, shall indicates its choice of authorized representative from among the three insolvency Professional listed against entry No.13 to act as authorized representative of the class specify class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties

Name and Signature of Interim Resolution Professional
SANJAY KUMAR JHA

Date: 05th December 2025

Place: New Delhi

IBBI/IPA-002/IP-N00684/2018-19/12031

Sanjay Kumar Jha
SANJAY KUMAR JHA
INSOLVENCY PROFESSIONAL
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